

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 814  
(To be answered on the 21<sup>st</sup> July 2016)  
REGULATION OF AIRFARE**

814. **SHRI B. VINOD KUMAR  
ADV. M. UDHAYAKUMAR  
SHRI SANGANNA AMARAPPA  
SHRI B. SRIRAMULU  
SHRI P.C. MOHAN  
SHRI RAJAN VICHARE**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Directorate General of Civil Aviation (DGCA) has decided to ask all domestic carriers to furnish details of the manner of tickets they sell in the highfare bucket in a bid to check sharp surges in airline fares, if so, the details thereof;
- (b) whether the DGCA proposes to make these data public and incorporate these numbers in its monthly traffic data reports;
- (c) if so, the details thereof;
- (d) whether airfare remained high despite decline in Aviation Turbine Fuel/ Jet fuel prices which accounts for major share in operational cost of airlines, if so, the reasons therefor;
- (e) whether the Competition Commission of India (CCI) is having the power to interfere in fixing lower airfare by the Ministry in the interest of the general public, if so, the details thereof;
- (f) whether the CCI has made any suggestion to the Government regarding the fixation of airfare, if so, the details thereof; and
- (g) the guidelines issued/measures taken by the Government to regulate airfare in the country?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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**(a): The Directorate General of Civil Aviation (DGCA) has asked airlines to submit data related to highest fare bucket on select routes by 10th of every**

month.

**(b) & (c):** The data is available on the DGCA's website [www.dgca.nic.in](http://www.dgca.nic.in) at "Domestic Air Traffic Report" under menu "Statistics".

**(d):** No such analysis has been carried out by this Ministry.

**(e):** No Madam.

**(f):** No Madam.

**(g):** In order to promote transparency in fare/charges levied by scheduled domestic airlines, DGCA has issued Air Transport Circular 2 of 2010 wherein airlines are required to display on their respective websites the tariff sheet route-wise across their network in various fare categories and the manner it is offered in the market. The intention behind the above directions is to keep the passengers informed of pricing pattern of airlines.

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